## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 78 OF 2016**

Dated: 1<sup>st</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. .... Appellant(s)

Versus

The Managing Director, Jaipur Vidyut Vitran Nigam Ltd. .... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Ms. S.Amali

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2 to R-3

Mr.R.K.Mehta

Ms. Himnshi Andley for R-4

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **20.12.2018**.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt